

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2465  
ANSWERED ON:16.08.2011  
FLESH TRADE  
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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there has been an increase in flesh trade involving foreign girls in the country including the National Capital Territory (NCT) of Delhi;
- (b) if so, the number of such cases reported/registered and foreign girls arrested during each of the last three years and the current year, State-wise and nationalitywise;
- (c) the number of persons involved and arrested in helping and promoting the foreign girls in the said activities and the action taken against them during the said period; and
- (d) the steps taken by the Government to check such cases in future?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): Instances of flesh trade involving foreign girls have been reported, however, State / UT-wise data in this regard is not maintained centrally.

As per report of Delhi Police the details of flesh trade involving foreign girls during the period 2008 to 2011 (upto 15.072011) is at Annexure – I. The details of persons involved and arrested in helping and promoting the foreign girls in the said activities alongwith the action taken against them during the said period is at Annexure-II. State / UT-wise details of cases registered, person arrested and convicted under crimes committed under the Immoral Trafficking (Prevention) Act, 1956 during the period 2007 to 2009 is at Annexure-III.

(d): 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. However, Government of India has adopted a multi-pronged approach to combat human trafficking setting up of Anti Trafficking Nodal Cell in Ministry of Home Affairs; launching of Certificate Course on Anti Human trafficking by Indira Gandhi National Open University (IGNOU) in partnership with MHA and implementing a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti Human Trafficking Units and Training of Trainers. In this regard, Ministry of Home Affairs has released funds to the tune of Rs. 8.72 crores in the year 2010-11. Ministry of Women & Child Development also runs shelter based homes, such as Short Stay-Homes, Swadhar Homes for women in difficult circumstances including trafficked victims.